

SL. No.7

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1669/2023, IA (IBC)/508/2024 in CP(IB) No.104/7/HDB/2020
NAME OF THE COMPANY	Sri Mata Infratech Limited
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Sri Mata Infratech Limited
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1699/2023

Present: Ld. Counsel Mr. P. Ramesh Babu along with Mr. CA B. Naga Bhushan for the Applicant/RP.
Ld. Counsel Mr. Sathakarni Kanakamedala for the Respondent.

For filing counter, **matter is adjourned to 07.05.2024.**

IA (IBC)/508/2024

Present: Ld. Counsel Mr. P. Ramesh Babu along with Mr. CA B. Naga Bhushan for the Applicant/RP.
Ld. Counsel Mr. GP Yash Vardhan for the Respondent No.1.

For filing counter, **matter is adjourned to 07.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)